

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 481 /Admin. (Services)/2017 Dated: Allahabad: August 19, 2017

Subject: “One day Sensitization Programme for Chief Judicial Magistrates of Uttar Pradesh on the Status of PCPNDT Act; Declining Child Sex Ratio and Related Issues” at JTRI, Lucknow.

Sir,

With reference to your letter no. WS/PCPNDT-1/2017/1239 dated 14.08.2017 on the above subject, I am directed to say that Court has been pleased to permit to organize “One day Sensitization Programme for Chief Judicial Magistrates of Uttar Pradesh on the Status of PCPNDT Act; Declining Child Sex Ratio and Related Issues” on 27.08.2017 at JTRI, Lucknow in association with “Vatsalya” and to nominate the officers/Chief Judicial Magistrates mentioned in the list “A” (excluding Smt. Pratibha Narayan, Chief Judicial Magistrate, Rae bareli at Sl. No. 44) for aforesaid one day sensitization programme on 27.08.2017 at Judicial Training & Research Institute, U.P., Lucknow.

Encl. As above.

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 481 (i)/Admin.(Services)/2017 dated: August 19, 2017

Copy forwarded for information and necessary action to -

1. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly.
3. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta with the request to kindly place the aforesaid information before His Lordship.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

**State Capacity Building Workshop for Chief Judicial Magistrate of UP
on the status of PCPNDT Act; Declining Child Sex Ratio and Related Issues”**

Sl. No.	Name of Officer	Designation	Place of Posting
1.	SMT. KAVITA MISHRA	Chief Judicial Magistrate	Agra
2.	RAJ BAHADUR RAM DEV YADAV	Chief Judicial Magistrate	Aligarh
3.	SMT. RESHMA PRAWEEEN	Chief Judicial Magistrate	Allahabad
4.	AKHILESWAR PRASAD MISHRA	Chief Judicial Magistrate	Ambedkar Nagar
5.	ANAND PRAKASH-III	Chief Judicial Magistrate	Amroha
6.	HARBANS NARAIN	Chief Judicial Magistrate	Auraiya
7.	DHIRENDRA KUMAR-II	Chief Judicial Magistrate	Azamgarh
8.	VIJAYA BAHADUR YADAVA	Chief Judicial Magistrate	Bahraich
9.	AMIT MALAVIYA	Chief Judicial Magistrate	Ballia
10.	PREMENDRA KUMAR	Chief Judicial Magistrate	Balrampur
11.	RAJESH KUMAR-III	Chief Judicial Magistrate	Banda
12.	SMT. KUSUM LATA	Chief Judicial Magistrate	Bareilly
13.	SMT. SHAILA	Chief Judicial Magistrate	Basti
14.	SANJEEV KUMAR SINGH	Chief Judicial Magistrate	Bhadohi
15.	MOHD. ASLAM SIDDIQUI	Chief Judicial Magistrate	Budaun
16.	SUDHAKAR RAI	Chief Judicial Magistrate	Chandauli
17.	SMT. NIHARIKA CHAUHAN	Chief Judicial Magistrate	Chitrakoot
18.	BRIJESH KUMAR SINGH	Chief Judicial Magistrate	Deoria
19.	RAJESH PARASHER	Chief Judicial Magistrate	Faizabad
20.	RAJEEV RANJAN	Chief Judicial Magistrate	Farrukhabad
21.	RAJIV MAHESHWARAM	Chief Judicial Magistrate	Fatehpur
22.	SUBODH SINGH	Chief Judicial Magistrate	Firozabad
23.	SATYAJEET PATHAK	Chief Judicial Magistrate	Ghazipur
24.	VISHNU PRASAD AGRAWAL	Chief Judicial Magistrate	Gorakhpur
25.	ATUL SINGH	Chief Judicial Magistrate	Hardoi
26.	GULAM MUSTAFA	Chief Judicial Magistrate	Jalaun at Orai
27.	ABHINAY KUMAR MISHRA	Chief Judicial Magistrate	Jaunpur
28.	ALOK DWIVEDI	Chief Judicial Magistrate	Jhansi
29.	SUNDER LAL	Chief Judicial Magistrate	Kasganj
30.	CHANDRA VIJAY SRINET	Chief Judicial Magistrate	Kaushambi
31.	SIDDHARTH SINGH	Chief Judicial Magistrate	Kushi Nagar
32.	SUNIL PRASAD	Chief Judicial Magistrate	Lakhimpur Kheri
33.	ANAND PRAKASH SINGH	Chief Judicial Magistrate	Lalitpur
34.	RAM KISHOR-III	Chief Judicial Magistrate	Maharajganj
35.	NAVEEN KUMAR SINGH	Chief Judicial Magistrate	Mahoba
36.	TARUN KUMAR SINGH	Chief Judicial Magistrate	Mainpuri
37.	PRAMOD KUMAR SINGH-II	Chief Judicial Magistrate	Mau
38.	TABREZ AHMED	Chief Judicial Magistrate	Meerut
39.	RAM PRATAP SINGH RANA	Chief Judicial Magistrate	Mirzapur
40.	PRAN VIJAY SINGH	Chief Judicial Magistrate	Moradabad
41.	GOPAL TIWARI	Chief Judicial Magistrate	Muzaffar Nagar
42.	VIKAS NAGAR	Chief Judicial Magistrate	Pilibhit
43.	PAWAN KUMAR SRIVASTAVA	Chief Judicial Magistrate	Pratapgarh
44.	SMT. PRATIBHA NARAYAN	Chief Judicial Magistrate	Raebareli
45.	VIVEKA NAND VISHWAKARMA	Chief Judicial Magistrate	Ramabai Nagar